

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 243
(IB)-2240(ND)2019

IN THE MATTER OF:

**M/s. Hi Tech Resource Management
Limited
Vs.**

... Applicant/Petitioner

M/s. Overnite Express Limited

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 12.04.2021



**(T.S. SINGH)
COURT OFFICER**